HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 12th March, 2018.

Outstanding EDC/IDC Charges Against Private Builders

*2296. SH. JASWINDER SINGH SANDHU, M.L.A.: Will the Chief Minister be pleased to state the details of outstanding E.D.C/I.D.C charges against the private builders in Haryana state; if so, whether any recovery has been effected in this regard from the said builders; if so, the details thereof?

Chandigarh: The 1st March, 2018 R.K. NANDAL, Secretary, Haryana Vidhan Sabha